

(6)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

Tr.294/87

Hiralal Ganeshlal
r/o. Bhagvan Nagar,
Nagpur.

.. Applicant

vs.

Divisional Railway Manager,
Central Railway,
Nagpur. .. Respondent

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman
Hon'ble Shri I.K.Rasgotra, Member(A)

Appearances:

1. None present
for the applicant.
2. Mr.P.S.Lambat
Advocate for the
respondents.

ORAL JUDGMENT:
(Per G.Sreedharan Nair, Vice-Chairman)

Date: 8-8-1990

This relates to Writ Petition No.336/84
on the file of the High Court of Bombay which has been
received on transfer.

2. Applicant and counsel not present.
In response to ~~the~~ notice issued Mr.P.S.Lambat, advocate
enters appearance on behalf of the respondent. It is
seen that on last occasion also there was no representation
for the applicant.
3. In the circumstance the application is
dismissed for default.

De Lhoyd
(I.K.RASGOTRA) 7/8/90
Member(A)

1/8/90
(G.SREEDHARAN NAIR) 9/8/90
Vice-Chairman